

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
BEFORE THE REGISTRAR S.G. SHAH  
SLP(C)No.7265/2008

K.S.RAMADAS (D) THR.LRS.

Petitioner(s)

VERSUS

STATE OF KARNATAKA & ANR.

Respondent(s)

Date: 31/07/2008 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Hemantika Wahi,Adv.  
Mr. Somnath P.,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

Petitioner has to file process fee within a week. If process fee is filed within a week office is directed to issue notice as per earlier order.

List the matter on 24.9.2008.

If process fee is not filed within a week, list the matter before the Hon'ble Chamber Judge for non prosecution against the unserved respondents.

(S.G.SHAH)  
Registrar

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